

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 23480/2015

SHRUTI ARORA

Petitioner(s)

VERSUS

ANISH ARORA

Respondent(s)

(with appln. (s) for permission to file additional documents and interim relief and office report)

Date : 25/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Nikhil Nayyar,Adv.

For Respondent(s)

Mrs. Kamaldeep Gulati,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has already filed counter affidavit.

The matter stands complete.

Registry to process the same for being listed before the  
Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)  
Registrar